

**Court No. 02 ( HHJ S. T. Soor)**

**23/09/2020**

**For Taking Steps**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 1533/2017	The Supreme Industries Limited Vs Manoj Patil	Adv Sachin Joshi
2	EA No. 613/2014	Ramraj Baiju Pasi Vs Lalta Prasad Baiju Saroj Pasi & Ors	Adv C. B. Yadav
3	Suit No. 2549/2018	Nirmala Dnyanadeo Kamble Vs Ziaul Mohd Islam Shaikh	Adv S. S. Redekar

**Reply**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 7363/2006	Bhavrilal Chotmal Bohra & Ors Vs Sunanda Parmeshwar Shetty & Anr	Adv B. D. Kadam  Adv Abhay Patki

**Order**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	MA No. 133/2019	Smt Veena Prafulchandra Dalal Vs Smt Pallavi @ Pushpa & Anr	Adv Francisca Philip

**Ex-Parte Judgment**

<b>No</b>	<b>Case No.</b>	<b>Name of Parties</b>	<b>Name of Advocates</b>
1	Suit No. 2443/2015	Jeetbahadur Laluprasad Chauhan Vs Suresh Moti Chauhan	Adv Anil S. Mishra